

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4282/2015

New Delhi, this is the 24th Day of November, 2015

Hon'ble Shri V. Ajay Kumar, Member(J)
Hon'ble Shri Shekhar Agarwal, Member(A)

Karan Singh Khundia, Aged about 59 years,
S/o Late Sh. Chiranjee Lal
R/o H.No. 894/1, Indira Colony,
Rohtak-124001

..... Applicant

(By Advocate: Mr. S.N. Sharma)

Versus

Union of India Through

1. The Secretary
Govt. of India
Department of Posts
108-E, GA Section, Dak Bhavan,
Sansad Marg, New Delhi-110001

2. The Chief Post Master General
Haryana Circle, Ambala

3. The Director Postal Services
Haryana Circle, Ambala

4. The Sr. Supdt. Of Post Offices
Rohtak Division, Rohtak

... Respondents

ORDER (Oral)

By Hon'ble Shri V. Ajay Kumar, M(J):

Heard the learned counsel for the applicant.

2. When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA with a liberty to file a fresh O.A., if necessary, in accordance with law.

3. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(Shekhar Agarwal)
Member(A)**

**(V. Ajay Kumar)
Member(J)**

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